

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 17<sup>th</sup> September, 2014*

No.HC.VII-04/2014/ 6829 /A. Smti Kingkini Borah, Munsiff No.1, Dhemaji, is transferred and posted against the vacant post of Judicial Magistrate, 1<sup>st</sup> Class, Hojai.

Smti Borah will hand over charge of her Court and Office to District and Sessions Judge, Dhemaji and proceed to join her new assignment immediately.

No. HC.VII-04/2014/ 6830 /A. Shri Ujal Borah, Munsiff No.2, Dhemaji, is posted at the same station i.e Dhemaji, as Munsiff No.1, vice, Smti Kingkini Borah transferred.

Shri Borah will hand over charge of his Court and Office to the District and Sessions Judge, Dhemaji and join her new assignment immediately.

By order,  
*Sd/- Hemanta Kumar Das*  
**DEPUTY REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-04/2014/ 6831 - 6853 /A.

Dated 17.09.2014

**Copy to:-**

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
5. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
6. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati
11. The Member, MACT, \_\_\_\_\_
12. The Special Judge, Addl. CBI Court, NO.1, 2 & 3, Assam, Chandmari, Guwahati
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Chief Judicial Magistrate, \_\_\_\_\_
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
17. Smti Kingkini Borah, Munsiff No.1, Dhemaji
18. Shri Ujal Borah, Munsiff No.2, Dhemaji
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati
20. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

① 17.9.14  
**DEPUTY REGISTRAR (VIGILANCE)**

*17/9/2014*